

Allahabad Bench

CA No. 102/2019 in
CP No.(IB) 211/ALD/2017ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 16.04.2019NAME OF THE COMPANY: Bhansali Engineering Polymers Ltd V/s Crown Alba Writing
Instruments India Pvt Ltd

SECTION OF I & B CODE: 60(5) & 18(1) IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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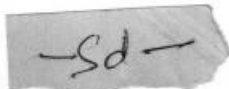
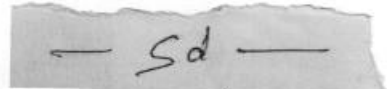
1.2.CA NO. 102/2019 in CP NO. (IB) 211/ALD/2017.

Ms. Babita Jain, PCS for RP is present.

She moves a CA seeking for certain direction to be issued to the respondent/ Directorate of Enforcement. Hence, a notice be issued to the respondents as well as to all the Member of Suspended Management and the Members of COC.

The matter be listed on 27th May, 2019.

Dated: 16.04.2019

SAROJ RAJWARE,
MEMBER (T)H. P. CHATURVEDI
MEMBER (J)Typed by:
Vidit Kumar Paniley
(P.S.)